

Item No. 02

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 745/2024

Siyaram Mandal

Applicant

Versus

Eldico Company & Ors.

Respondent(s)

Date of hearing: 10.07.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Applicant: Mr. Siyaram Mandal, in Person (Through VC)

**ORDER**

1. This original application is registered on the basis of the letter petition dated 05.06.2024 sent by one Siyaram Mandal, resident of Tibarinath Temple, Bareilly. The complaint of the applicant is that Gata No. 508 of village Bilwa Pargana, Tehsil and District Bareilly is registered as a lake but the land mafia has illegally captured the lake and they are in the process of developing Eldico colony on that lake. Along with the letter, applicant has enclosed the reports by the revenue authorities clearly mentioning that the land admeasuring 0.1260 hectare, Gata No. 508, Khata No. 00309 (1428 – 1433F) category 6-1 is a water body which has been recorded as a lake. Though the reports enclosed with the letter states that there is no construction on the lake but this aspect has been disputed in the letter petition.

2. The letter petition raises substantial issue relating to compliance of the environmental norms and implementation of the provisions of scheduled enactment.

3. Hence, we implead following as respondents in the matter:-
- (i) Uttar Pradesh Pollution Control Board, through its Member Secretary
  - (ii) Ministry of Environment, Forest and Climate Change, Regional Office (CZ), Lucknow
  - (iii) District Magistrate, Bareilly
  - (iv) Developer of Eldico Company through its Administrative Head (the details of Respondent No. 4 will be provided by the Respondent No. 3 and the Respondent No. 4 will be served through the Respondent No. 3)
4. Issue notice to the Respondents for filing the response atleast one week before the next date of hearing.
5. List on 03.10.2024

Prakash Shrivastava, CP

Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

July 10, 2024  
Original Application No. 745/2024  
AS